

IN THE HIGH COURT OF BOMBAY AT GOA**Stamp Application Main No. 1311 of 2020**

Parind Ulhas Nachinolcar Petitioner
Versus
State of Goa, Thr. the Public
Prosecutor & 2 Others Respondents

Mr. Siddharth S. Sardesai, Advocate for the Petitioner.

Mr. Pravin Faldessai, Assistant Public Prosecutor for
Respondent Nos. 1 and 2.

Mr. Pavithran A.V., Advocate for Respondent No. 3.

Coram:- M.S. SONAK &
M.S. JAWALKAR, JJ.

Date:- 4th January, 2021

P.C.

At the request of the learned Counsel for the
petitioner, stand over to 11.01.2021.

M.S. JAWALKAR, J.

M.S. SONAK, J.

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